

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/194/2018  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : MANGALCHAND C.SURANA  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD  
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1	<i>Nashish Jain Surana For Surana &amp; Surana</i>	<i>Counsel for Petitioner</i>	<i>Nashish</i>
2	<i>Prabhu Chand Bhat</i>	<i>Counsel for Respondent</i>	<i>Prabhu Chand</i>

**ORDER**

Counsel for both the parties are present. They prayed for time to make submissions. At request of both parties, time is enlarged for hearing submissions.  
**Put up along with main CP/58/2017 on 03.10.2018.**

*sd/-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd/-*  
(CH. MOHD SHARIEF TARIQ)  
Member (Judicial)

sr